GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:879 ANSWERED ON:19.03.2012 SEA PIRACY Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bhoi Shri S

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bhoi Shri Sanjay;Gaikwad Shri Eknath Mahadeo;Majhi Shri Pradeep Kumar;Majumdar Shri Prasanta Kumar;Paranjpe Shri Anand Prakash;Patel Shri Kishanbhai Vestabhai;Tewari Shri Manish;Tirkey Shri Manohar

Will the Minister of SHIPPING be pleased to state:

(a) whether the Government's attention is drawn to recent instances to pirate attacks in the Arabian Sea and Indian Ocean posing serious threat to a large number of Indian seafarers;

(b) if so, the number of Indian merchant vessels which have been hijacked by pirates during the last three years;

(c) the number of persons who have been released with the Government efforts out of them; and

(d) the steps taken by the Government to check the unwanted events of piracy in order to ensure the safer merchant activities?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a): Yes, Madam.

(b): No Indian Merchant Ship has been hijacked during the last three years.

(c): Does not arise.

(d): The Government has initiated various preventive/mitigating security measures for combating piracy which include the following:

(i) An Inter-Ministerial Group of Officers (IMGO) has been set up to deal with hostage situation arising out of the hijacking of merchant vessels with Indian crew on board.

(ii) Issuance of Notices by Director General of Shipping detailing elaborate anti-piracy measures (Best Management Practices) including safe house/citadel.

(iii) Banning of sailing vessels to ply in waters south or west of the line joining Salalah and Male vide M.S. Notice 3/2010 dated 31/3/2010.

(iv) Naval escort provided by Indian Naval Ships in Gulf of Aden.

(v) Enhanced vigil by Indian Navy in Indian Exclusive Economic Zone (EEZ) and estward up to 65 degree east longitude.

(vi) Active participation in International Maritime Organisation and Contact Group on Piracy off the coast of Somalia (CGPCS) and other international forums.

(vii) Submission of Document 27/9/1 at the IMO Assembly for flag states to provide information on welfare of captive crew, efforts of release and also on continued payment of their wages.